

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH):** Rs. 24,277 on maintenance and repairs and Rs. 16,669 on additions/alterations. No expenditure has been incurred on decorations.

**SEA FOOD EXPORTERS OF COCHIN**

2651. **SHRI A. K. GOPALAN :**  
**SHRI VISWANATHA MENON :**  
**SHRI P. P. ESTHOSE :**

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that some of the sea food exporters at Cochin, occasionally get equipments and even luxury goods invoiced as "Free Gifts" but actually purchase them out of accumulated foreign exchange from their selling agents in U.S.A with the knowledge of the Customs Department;

(b) whether it is also a fact that in 1962, Cochin Custom authorities allowed clearance of one such luxury air-conditioned station wagon supplied as free gift against a licence for a refrigerated van meant for transport of fish and frozen sea foods; and

(c) if so, the action taken by Government in the matter ?

**THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) :** (a) No, Sir. No case of this type has come to notice so far.

(b) On 14-6-1962, a 1962 Chevrolet station wagon with air conditioning was released against a customs clearance permit issued by the Import Trade Control authorities for "1962 Chevrolet Station Wagon with air-cooled refrigeration equipment" on payment of customs duty. No sanction for any remittance in foreign exchange was given by the Import Trade Control authorities while issuing the customs clearance permit in accordance with the procedure followed by them in such cases.

(c) The question whether there was any irregularity in the matter is being investigated.

**FOREIGN EXCHANGE REMITTANCE BY OIL COMPANIES**

2652. **SHRI J. M. BISWAS :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the yearly profits made, taxes paid and remittance in foreign exchange under various heads by :

(1) Burmah-Shell Marketing Company; (2) Burmah-Shell Refining Company; (3) Esso Marketing Company; (4) Esso Refining Company; (5) Caltax Marketing Company; (6) Caltex Refining Company; (7) Indo-Burma Petroleum Company; (8) B.O.C. (I.T.) Ltd., (9) Assam Oil Company, (10) Oil (India) Limited, (11) Cochin Refineries Ltd. (Philips Petroleum Co.), and (12) Hindustan Organisers Ltd. during the period from 1960 to 1970 ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH) :** Two statements (Statement I and Statement II) giving information to the extent available in respect of (a) profits prior to interest and taxation, and (b) remittances made by the oil companies, are laid on the Table of the House. [*Placed in Library.* See No. LT-320/68].

The remaining information in regard to taxes paid, etc, is being collected and will be laid on the Table of the House as soon as received.

**OVER-RECOVERIES MADE BY OIL COMPANIES**

2653. **SHRI J. M. BISWAS :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the over recoveries made by the Oil Companies during the period from the 1st October, 1961 to 30th July, 1965 have been actually mopped up as recommended by the Oil Prices Enquiry Committee; and

(b) if so, the details of the recoveries made from year to year from the oil companies ?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH) :** (a) Yes, Sir.

(b) The recoveries of additional duties of Excise and Customs under the Mineral Products (Additional Duties of Excise and Customs) Act, 1958 (No. 27 of 1958) have been as under :—

Period	Actual recoveries
	(Rs./crores)
1-10-61 to 31-3-62	12.56
1-4-62 to 31-3-63	24.03
1-4-63 to 31-3-64	23.92
1-4-64 to 31-3-65	36.87
1-4-65 to 31-3-66	39.56
1-4-66 to 31-3-67	60.88
1-4-67 to 31-10-67	40.62

M/s. KHIMJI POONJA & Co.,  
BOMBAY

2654. SHRI ARJUN SINGH BHADORIA : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 5395 on the 21st December, 1967 and state :

(a) whether the enquiries relating to the allegations of tax evasion by M/s. Khimji Poonja & Co., Bombay have since been completed; and

(b) so, the findings thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No, Sir.

(b) Does not arise.

M/s. PROMODE FILMS, BOMBAY

2655. SHRI ARJUN SINGH BHADORIA : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3262 on the 7th December, 1967, and state :

(a) whether the investigation against M/s. Promode Films, Bombay has since been completed;

(b) if so, whether any prosecution case has been launched against the proprietor;

(c) the number of similar raids and the names of persons in the film industry whose houses were raided during the last three years ending the 31st March, 1967, with a list of cash, valuable and other evidence found in each raid; and

(d) the action taken by Government against these persons ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Investigations in the case of M/s. Promode Films, Bombay, are still in progress and appropriate action under the relevant law(s) will be taken on completion of the same.

(c) and (d) The information is being collected.

REPAIR OF WATER SUPPLY  
MAIN FROM PATA TO  
TOLLAB (CALCUTTA)

2656. SHRI C. K. BHATTACHARYA : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the Calcutta Corporation have approached the Central Government for according their approval to a scheme for repair of 60" water supply main from Patta to Tollab; and

(b) if so, the decision taken in this matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The Government of West Bengal have sent a scheme for Remodelling of 60"-dia. Palta-Tallah Water Main prepared by the Calcutta Metropolitan Planning Organisation. The scheme has been examined by the Central Public Health Engineering Organisation and the Chief Engineer has been asked to modify the same in the light of the technical comments and send the revised scheme for further action.

EXPORT IMPORT BANK OF U.S.A.

2657. SHRI C. K. BHATTACHARYA : Will the Minister of FINANCE be pleased to state

(a) whether India has so far received credit aggregating about £ 45 million from the Export Import Bank of U.S.A.;

(b) the purchases for which the credit has been earmarked; and